

LOK SABHA DEBATES

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LOK SABHA

Tuesday, May 18, 1976/Vasukha 28,
1898 (Saka)

The Lok Sabha met at Eleven of the
Clock

[MR. SPEAKER in the Chair]

PAPERS LAID ON THE TABLE

NOTIFICATIONS UNDER HINDU MARRIAGE
ACT AND TAMIL NADU HINDU RELI-
GIOUS AND CHARITABLE ENDORSEMENT
ACT AND STATEMENTS:

THE MINISTER OF STATE IN
THE MINISTRY OF LAW, JUSTICE
AND COMPANY AFFAIRS (DR. V. A
SEYID MUHAMMAD): I beg to lay on
the Table—

(1) (i) A copy of Notification No. G.O.Ms. No. 2066 published in Tamil Nadu Government Gazette dated the 10th December, 1975 making certain amendments to the Tamil Nadu Hindu Marriage (Registration) Rules, 1967, under sub-section (3) of section 8 of the Hindu Marriage Act, 1955 read with clause (c)(iv) of the Proclamation dated the 31st January, 1976 issued by the President in relation to the State of Tamil Nadu.

(ii) A statement (Hindi and English versions) explaining the reasons for not laying the Hindi version of the above Notification. [Placed in Library. See No. LT-10865/76].

(2), (i) A copy of Notification No. G.O.Ms. No. 187 (S.R.O. A-77/76) dated the 18th February, 1976 making
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certain amendments to the "Appointment of Auditor Rules" published in Notification No. S.R.O. A-826 dated the 20th July, 1961, under sub-section (3) of section 116 of the Tamil Nadu Hindu Religious and Charitable Endowments Act, 1959 read with clause (c) (iv) of the Proclamation dated the 31st January, 1976 issued by the President in relation to the State of Tamil Nadu.

(ii) A statement (Hindi and English versions) explaining the reasons for not laying the Hindi version of the above Notification. [Placed in Library. See No. LT-10866/76].

REVIEW AND ANNUAL REPORT OF THE
MADRAS REFINERIES LIMITED FOR THE
YEAR ENDING JUNE 30, 1975

THE DEPUTY MINISTER IN THE
MINISTRY OF PETROLEUM (SHRI
ZIAUR RAHMAN ANSARI): I beg
to lay on the Table a copy each of the
following papers (Hindi and English
versions) under sub-section (1) of sec-
tion 619A of the Companies Act,
1956:—

(1) Review by the Government on
the working of the Madras Refineries
Limited, Manali, Madras, for the year
ending 30th June, 1975.

(2) Annual Report of the Madras Re-
fineries Limited, Manali, Madras for
the year ending 30th June, 1975 along
with the Audited Accounts and the
comments of the Comptroller and
Auditor General thereon. [Placed in
Library. See No. LT-10867/76].

NOTIFICATIONS UNDER COMPANIES ACT,
REPORT re. EXECUTION OF PROVISIONS
OF MONOPOLIES AND RESTRICTIVE TRADE
PRACTICES ACT AND A STATEMENT

THE DEPUTY MINISTER IN THE
MINISTRY OF LAW, JUSTICE AND